

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) Yes, Sir.

(b) The review was done by the National Policy on Education Review Committee (NPERC) headed by Acharya Ramamurti as well as by the Central Advisory Board of Education (CABE) Committee on Policy under the Chairmanship of Shri N. Janardhana Reddy during 1990-92. Following this, the National Policy on Education (NPE), 1986 and its Programme of Action (POA), 1992 were updated and tabled in the House on 7th May, 1992 and 19th August, 1992 respectively.

Indian Coast Guard

559. SHRI RAMCHANDRA VEERAPPA : Will the Minister of DEFENCE be pleased to state :

(b) whether the Indian Coast Guard are facing difficulties in strengthening vigil due to inadequate number of ships and aeroplanes and shortage of other facilities;

(b) if so, the details thereof;

(c) whether the Government have received any information regarding intimidation of Indian fishing vessels by Pakistani navy along Western Coast;

(d) if so, the details thereof; and

(e) the measures Government are taking to strengthen vigil along the coastal areas?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b). The Coast Guard are maintaining the required vigil by appropriately deploying ships and aircraft available with them. Upgradation of facilities and reequipping of forces is an ongoing process which is given priority attention.

(c) and (d). In the absence of a well-defined IBL between India and Pakistan at sea, there have been stray incidents of apprehension of fishermen by armed forces of either country and some reports of intimidation to Indian fishermen.

(e) Enhanced maritime surveillance and patrolling are being carried out jointly by the Indian Navy and the Coast Guard in the sensitive coastal areas.

SYL Canal Project

560. SHRI MOHAN RAWALE : Will the Minister of WATER RESOURCES be pleased to state :

(a) the total amount invested so far on the construction of Sutlej-Yamuna Link Canal (SYL);

(b) the progress made in the construction of this canal, so far;

(c) whether the Government propose to chalk out a time bound programme for completion of the SYL canal project; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The Central Government has released Rs. 499.12 crores to the Government of Punjab for construction of Sutlej-Yamuna Link Canal so far.

(b) About 97% of the earth work, 95% of the lining work and 86% of the structures were completed when the construction work came to a halt.

(c) and (d). The information cannot be disclosed in public interest.

Pak's Offer of Most Favoured Nation Status

561. SHRI SATYA DEO SINGH :
DR RAMKRISHNA KUSMARIA :
SHRI PANKAJ CHAUDHARY :
KUMARI UMA BHARTI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have received any proposal from Pakistan regarding formal trade between the two countries and offer of most favoured nation status to India;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (c) Pakistan has not accorded MFN status to India and permits import from a list of 573 items.

Government have taken up the issue of grant of MFN status to India with Pakistan on several occasions and at various levels. Pakistan's official response is awaited.

International Monitoring System Facilities

562. DR. T. SUBBARAMI REDDY :
SHRI G.G. SWELL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India had made it clear at Conference on disarmament, Geneva that it would withdraw its International Monitoring System facilities in India;

- (b) if so, the details thereof; and
 (c) the number of IMS facilities in India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) and (b). Yes, Sir. On 26 June, 1996, India informed the President of the Conference on Disarmament and the Chairman of the Ad hoc Committee on CTBT negotiations that as a result of its decision not to subscribe to the CTBT in its present form, India would no longer be able to maintain its offer of CTBT monitoring facilities as part of international verification system.

(c) In the draft Treaty text introduced by the Chairman of the Ad hoc Committee on 28 June, 1996 references to IMS facilities in India have been deleted.

Colleges running with Foreign Aid

563. SHRI RAMESHWAR PATIDAR :
 SHRI RAMASHRAY PRASAD SINGH :
 SHRIMATI SHEELA GAUTAM :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the schools and colleges being run with foreign assistance for the last three years, State-wise;

(b) whether the Union Government propose to bring such schools and colleges under its control; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). Statistics regarding the number of schools set up with foreign assistance in different States and UTs of the country is not maintained in the Ministry of Human Resource Development as school education is mostly looked after by the State/UT Governments. As regards colleges, information is being collected and will be laid on the Table of the House.

[English]

Innovative Programmes

564. SHRI S.D.N.R. WADIYAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Union Government have introduced some innovative programmes for the development and welfare of women and children;

(b) if so, the details thereof;

(c) whether the Non-Government Organisations (NGOs) are also involved in those programmes; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) A Statement is attached.

(c) Yes, Sir.

(d) A Statement is attached.

STATEMENT

The innovative programmes for the development and welfare of women and children are the following:

Integrated Child Development Services (ICDS)

The ICDS, providing essential package of services comprising supplementary nutrition, pre-school education, health check up referral and nutrition and health education to pre-school children and pregnant and lactating mothers has been universalised during 1995-96. In expanding the coverage of the scheme throughout the country, recent years have witnessed a host of initiatives for strengthening the impact of the scheme, which include :

Interventions for the hitherto neglected adolescent girls in the age group of 11-18 years aiming to meet their special needs in the areas of nutrition, health, education and skill development have been introduced through 507 ICDS blocks to 3.50 lakh girls.

The World Bank assisted ICDS projects were introduced in 755 blocks in the pre-dominantly tribal areas of Andhra Pradesh, Orissa, Bihar and Madhya Pradesh. Apart from normal ICDS services, certain additional services namely income generation activities for women, interventions for adolescent girls, nutrition, rehabilitation of severely malnourished etc., are extended in these multi-state ICDS.

Indira Mahila Yojana (IMY)

Government has introduced the scheme of Indira Mahila Yojana (IMY) in the country on 20 August, 1995 in 200 ICDS blocks, for awareness generation, convergence of schemes of sectoral departments, income generation and preparing women component plan at district level by organising women's self-help groups. It will federate at sub-village level (Anganwadi level) and the block level. Utilizing the group dynamics the women's group will contribute in making grass root level planning with the governmental system and create district sub-plan which will be related to women.